

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1080(CHE)/2024

PETITION NUMBER : IBA/889/2019

NAME OF THE APPLICANT : Bhalakh Realtors Pvt Ltd & Anr

NAME OF THE RESPONDENT(S) : N Kumar (IRP) Sheltrex Developers Pvt Ltd

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
rules, 2016**

ORDER

Ld. Counsel Mr. Bhagavath Krishnan for the Applicant. Ld. Counsel Mr. B. Ramana Kumar for the RP / Respondent.

In this case the Applicant has sought certain information about the Resolution Plan of the Corporate Debtor.

Counsel for the RP stated that that the resolution plan cannot be shared in full. However, the relevant information for the Applicant would be provided within a week.

RP is directed to provide the information and not the copy of the resolution plan.

List the Application for hearing on **03.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk